


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.65/BB/ 2017	-	For compliance of office objections raised by Registry & to file synopsis	230/232	Prism Multitrade Pvt. Ltd., & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
39.	P.BHARATHU 9743955100	Applicant	

Counsel for petitioner is present. He requested time to comply the objections raised by the Registry. Counsel has filed synopsis.

List it on 27.10.2017.

  
MEMBER (J)